

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **12th** day of **April**, 2018

Present :

**Hon'ble Dr. Murtaza Ali, Member-J
Hon'ble Mr. Gokul Chandra Pati, Member-A**

**CCP/330/00084/2017
in
Original Application No.1526 of 2016**

1. Brajesh Pandey, Son of Sri Kapil Deo Pandey, Resident of Village and Post Baitalpur, District Deoria.
2. Ashok Kumar Tiwari Son of Late K.C. Tiwari, Resident of 7490, Ganeshpuram, Rapti Nagar, Phase-I, Gorakpur.
3. Hari Ram Son of Tamesar, Resident of Village Gaighat, Tola Paneli, Post Jangal Kauriya, Gorakhpur.

.....Applicants.

By Advocate – Shri T.S. Pandey

V E R S U S

1. Meenakshi Saluja, Dy. Director, Estt. Col-III, Railway Board, New Delhi.
2. Satya Prakash Trivedi, Acting General Manager, N.E. Railway, Gorakhpur.
3. C.P. Dubey, Deputy Chief Personnel Officer, N.E. Railway, Gorakhpur.

.....Respondents.

By Advocate : Shri M.K. Singh

O R D E R

By Hon'ble Dr. Murtaza Ali, Member-J :

Learned counsel for the applicants submitted that order of this Tribunal has already been complied with and therefore he does not wish to press this contempt petition. Accordingly, the contempt petition is dismissed. Notices issued to the respondents are discharged.

Member-A

Member-J

RKM/